GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO. 5548 TO BE ANSWERED ON 02.04.2018

PRIVATE PROVIDENT FUND TRUSTS

5548. SHRIMATI K. MARAGATHAM:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether the Employees Provident Fund Organisation (EPFO) has any proposal to bring 500 private provident fund trusts within its fold and if so, the details thereof;
- (b)whether it is true that the EPF accumulations of such private provident fund trusts which is around Rs.1.0 crore each or have upto 20 members will be brought under EPFO's fold and if so, the details thereof;
- (c)whether EPFO also proposes to improve monitoring of over 1,000 such trusts which have a large subscriber base and manage huge EPF accumulations; and
- (d)if so, the details thereof?

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR)

- (a) & (b): No, Madam.
- (c) & (d): Employees' Provident Fund Organisation (EPFO) continuously strives to improve the monitoring of such Provident Fund Trusts which have been allowed to maintain their own Provident Fund Trust by the Government under the overall regulatory framework of EPFO.

To ensure continuous monitoring, EPFO has launched a new software for filing of the online returns by the exempted establishments and EPFO is also publishing a performance evaluation list of all the exempted establishments on monthly basis. Compliance Audit of all the exempted establishments is conducted to verify their compliance.
